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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 51/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company:

State Bank of India

V/s.

Radheshyam Fibres Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	GOPI M. SISODIYA FOR & ON BEHALF OF ARJUN R. SHETH	ADVOCATE	CORPORATE DEBTOR	
2.	Biju Nair	Advocate	SBC (F)	

ORDER

Learned Advocate Mr. Biju Nair present for Financial Creditor/ Applicant. Learned Advocate Ms. Gopi Sisodiya with Learned Advocate Mr. Arjun Sheth present for Respondent.

Objections filed.

At request of both sides.

List the matter on 26.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 20th day of July, 2017.